

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Yansha Harvest Energy Pvt Ltd Vs. Bhariat Pumps and Compressors Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	RAHUL KRISHNA Kd	Applicant		R. K. Kd
2.	Udai Chandra Lawyers	Counsel for respondent		Udai
	Samash Adhikary			

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Parties are represented by their respective counsels. Arguments are heard and is continued.

The matter to be listed on 28th November, 2017.

Dated: 15.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd
H.P. Chaturvedi,
Member (Judicial)